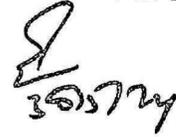


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In exercise of the powers conferred upon me under Rule 13 of Delegation of Financial Power Rules 1978 as the Head of the Department of Central District, Tis Hazari Court, Delhi do hereby authorize Sh. Umed Singh, District Judge, Comm.Court-05, Central District, Tis Hazari Court, Delhi to act as "Link Controlling Officer" in respect of the establishment of this office in absence of Sh. Sanjeev Kumar Aggarwal, District Judge, Comm.Court-01/Controlling Officer with immediate effect, till further orders.

His specimen signatures be forwarded to PAO-VI and State Bank of India, Tis Hazari Courts, Delhi for their record and reference.

  
305724

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)  
Delhi

No. 36609-39/F.1(3)/Gaz/2024

Dated 31 MAY 2024

**Sub:- Authorization of Link Controlling Officer.**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judges, all court complexes, Delhi/New Delhi/Rouse Avenue.
3. The Officer Concerned.
4. The Administrative Civil Judge (Central), Tis Hazari Courts, Delhi.
5. The Drawing & Disbursing Officer (Central), Tis Hazari Courts, Delhi.
6. The Pay & Accounts Officer, No.VI, Tis Hazari Courts, Delhi.
7. The Branch Manager, State Bank of India, Tis Hazari Courts, Delhi.
8. The AO(J)/Branch In-Charge, Admn. Branch (I,II&III), Accounts Branch, Central, Tis Hazari Courts, Delhi.
9. The Civil Nazir (Cash), Nazarat Branch (HQs), Tis Hazari Courts, Delhi.
10. The PS to the undersigned.
11. The Website Committee, Tis Hazari Courts, Delhi.
12. The R& I Branch (Central) for uploading on LAYERS.

  
305724

Principal District & Sessions Judge (HQs)  
Delhi